

CBI Vs. I. M. Quddusi & Ors.

I.A. No. _____ of 2020 in CC No. 402/2019

13.08.2020

Present: None.

An application on behalf of A-5 seeking permission to travel abroad to UK received through court-email ID. It be checked and registered.

Notice of the application for hearing through video conferencing/physical hearing, as the case may be, on 17.08.2020 at 10.30 AM be sent to Ld. PP for CBI and Ld. counsel for accused/applicant.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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Date: 2020.08.13
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
13.08.2020.

Fight For MCX Crude Scam Vs. SEBI & Ors.

Cri. Complaint No. /2020.

13.08.2020

Present: None.

Application under Section 156(3) Cr.P.C. received through court-email ID from office of Ld. District & Sessions Judge-Cum-Special Judge, PC Act, RADC, New Delhi. It be checked and registered.

Notice of the application for hearing through video conferencing/physical hearing, as the case may be, on 22.08.2020 at 10.30 AM be sent to Ld. PP for CBI, SP CBI and counsel for complainant.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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Date: 2020.08.13
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
13.08.2020.**

CBI Vs. Ram Karan
CC No. 370/2019

13.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. H.K. Sharma, Ld. counsel for accused.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz/RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.7.2020 of Hon'ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on 15.09.2020.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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by ANIL KUMAR
SISODIA
Date: 2020.08.13
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
13.08.2020.